

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/325(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS SUNGLOWSHINE BEVERAGES PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr.Ajay Choubey, Adv.] For the RoC, West Bengal

O R D E R

1. Ld.Counsel for the RoC present.
2. Ld. Counsel for the RoC seeks one weeks' time for making paper publication.
3. At request, time is granted.
4. Let the needful be done within the extended period positively.
5. Post the matter on **28/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**